

ITEM NO.60

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).19849/2017

ANIL KUMAR TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 189235/2022 - EARLY HEARING APPLICATION)

WITH

C.A. No. 19850/2017 (III-A)

IA No. 189220/2022 - EARLY HEARING APPLICATION)

Date : 16-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Abhinav Agrawal, AOR
Mr. Kartik Sharma, Adv.

For Respondent(s) Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Shaurya Sahay , AOR
Ms. Charu Ambwani, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.189235/2022 and IA No.189220/2022 - applications for early
hearing are disposed of.

List on 7th August 2024.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR